Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Trade Notice No. 33/2026-27
Dated: 30 October 2026

Subject: Constitution of Sub-Committee for Resilience & Logistics Intervention for Export Facilitation (RELIEF) under EXPORT PROMOTION MISSION – reg.

In continuation of Notification No. 65/2025-26 dated 19th March 2026, whereby the time-limited Support for Indian Exporters, Resilience & Logistics Intervention for Export Facilitation (RELIEF) was notified under the EXPORT PROMOTION MISSION, a Sub-Committee for RELIEF is hereby constituted with immediate effect, to facilitate better utilisation of funds and improved uptake of the intervention.

2. Composition of the Sub-Committee

a. The Sub-Committee for RELIEF (hereafter referred to as the 'Sub-Committee') shall be constituted for better utilisation of funds and improved uptake of the intervention. The composition of the Sub-Committee shall be as follows:

S.N.	Officer Concerned	Position
1.	Additional Director General of Foreign Trade, Logistics Division , DGFT	Co-Chair
2.	Additional Director General of Foreign Trade EPM Division, DGFT	Co-Chair
3.	Director, Trade Finance Division, Department of Commerce	Member
4.	Functional Director, Export Credit Guarantee Corporation of India (ECGC)	Member
5.	Representative of the Department of Financial Services (DFS), Ministry of Finance	Member
6.	Joint DGFT, EPM Section, DGFT	Convenor

b. The Sub-Committee may co-opt members or invite any other stakeholders as and when required.

3. Functions of the Sub-Committee

The Sub-Committee shall:

i. review the progress of implementation of the three components of RELIEF, including the claims processed and the balance funds available as reported by ECGC;

ii. examine the factors affecting the uptake of the intervention and the utilisation of the approved funds; and

iii. recommend measures for better utilisation of funds and uptake of the intervention.

The recommendations of the Sub-Committee shall be placed before the EPM Steering Committee, which may take decisions on the review of RELIEF in terms of paragraph 10 of the Annexure to Notification No. 65/2025-26.

4. The Export Promotion Mission (EPM) Section of the Directorate General of Foreign Trade shall be the secretariat of the Sub-Committee.

This Trade Notice is issued with the approval of the Competent Authority.

Digitally signed by
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(A.G. Subramanian)
Deputy Director General of Foreign Trade

(Issued from F.No. 01/02/02/AM-27/EPM)